

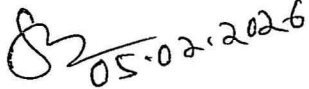
HIGH COURT LEGAL SERVICES COMMITTEE, ORISSA,
CUTTACK

ADVERTISEMENT No.145 Date:05.02.2026

High Court Legal Services Committee invites applications in the prescribed format (Annexure-I) from the eligible Lawyers for their empanelment in the Panel of Legal Aid Lawyers in accordance with the provisions of Regulation 8 (2) of NALSA (Free and Competent Legal Services) Regulations, 2010 and Regulation 20(1) of the Odisha State Legal Services Authority Regulations, 1996.

List of empanelled Lawyers bearing **Notification No.01 dtd.28.07.2025 & No.2 dtd.16.12.2025** of the High Court Legal Services Committee, Orissa, Cuttack need not apply for the same.

Last date of receipt of applications in this office:19.02.2026 (5.00P.M.)


SECRETARY(I/C)
HCLSC, ORISSA,
CUTTACK

**APPLICATION FORM
FOR EMPANELMENT AS PANEL LAWYERS OF
ORISSA HIGH COURT LEGAL SERVICES COMMITTEE**

(Strike out which are not applicable)

IN THE ORISSA HIGH COURT LEGAL SERVICES COMMITTEE

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1. Name of the Applicant
(in capital letters) _____
2. Gender : **Male/Female/Third Gender**
3. Odisha State Bar Council Enrolment No. with date:
(Copy of the Enrolment Certificate shall be enclosed) _____
4. Local Bar Association Membership No. (if any) _____
5. Ordinary Place of Practice: _____
6. Date of Birth:
(Date)/(Month)/(Year)
(Authenticated document shall be enclosed) _____
7. Years (Length) of practice in Criminal Law _____
8. Years (Length) of practice in Civil Law _____
9. Years (Length) of practice in the High Court _____
10. Branch of Law in which the applicant is interested to
work as a Panel Lawyer _____
11. Address for correspondence: _____
12. Telephone/Mobile Number: _____
13. e-mail ID (if any): _____

DECLARATION

I, _____ Shri/Miss/Smt. _____ Son/Daughter
/W/o Shri _____ do hereby declare that the information furnished above are
true to the best of my knowledge. I further declare that I am willing to act as a Panel Lawyer of the
Orissa High Court Legal Services Committee and that I shall abide by the Rules and Procedures
applicable to the Panel Lawyers of the High Court Legal Services Committee.

Date:
Place:

Signature of the Applicant